

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II

SPECIAL BENCH(Video Conference)

CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH, HELD ON 13.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.14,16,105&106/2021 in CP No.767/59/HDB/2019
NAME OF THE COMPANY	Hira Multi Constructions Ventures Pvt Ltd & 10 others
NAME OF THE PETITIONER(S)	Mr.Waheeduddin Azmi
NAME OF THE RESPONDENT(S)	Hira Multi Constructions Ventures Pvt Ltd & 10 others
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for petitioner appeared via video conference.

Learned counsel for respondents appeared via video conference.

Pleadings are completed.

Matter stands adjourned for physical hearing on 24.09.2021.

Sdt

Sdt

MEMBER (T)

Pavani